

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

Item No. 212

(IB)-1744(ND)2019

IA-4374/2022 IA-4375/2022 IA-4376/2022 IA-4401/2022  
IA-4402/2022 IA-3677/2022 IA-1286/2022 IA-1893/2022  
IA-2220/2022 IA-2092/2022 IA-1449/2022 IA-2359/2022  
IA-2789/2022 IA-2794/2022 IA-3568/2022

**IN THE MATTER OF:**

Canara Bank

... Applicant/Petitioner

Versus

M/s. Bulland Buildtech Pvt. Ltd.

... Respondent

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 30.11.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Kumar Mihir, Adv, Mr. Karan Luthra, Adv in IA-3677/2022, Adv. Arpit Marwah & Asmita Chaudhary, Adv in IA-1893/2022, Adv Shivam Kumar in I.A-2092/2022, Mr. Adv Ashutosh Ranjan & Adv Savita Valecha in IA-2794 & 3568, Adv Rakesh Kumar Bajaj in IA-2220/2022, Adv. Deep Bisht for Applicant in IA 2359/2022.

**For the RP** : Mr. Sumant Batra, Ms. Ruchi Goyal, Advs. Mr. Devashis Nanda RP in person, Ms. Aradhna Singh, PCS.

**For GNIDA** : Mr. U.N. Singh Adv.

**ORDER**

**IA-4374/2022, IA-4375/2022, IA-4376/2022, IA-4401/2022, IA-4402/2022, IA-3677/2022, IA-1286/2022, IA-1893/2022, IA-2220/2022, IA-2092/2022, IA-1449/2022, IA-2359/2022, IA-2789/2022, IA-2794/2022, IA-3568/2022:** List all these applications for physical hearing on 20.12.2022.

- sd -

(L.N. GUPTA)  
MEMBER (T)

- sd -

(BACHU VENKAT BALARAM DAS)  
MEMBER (J)